Petition No.GT/132/2014

Date:07.07.2014

To

Additional General Manager (Commercial),
NTPC Sail Power Company Private Limited,
4th Floor, NBCC Tower, 15, Bhikaji Cama Place,
New Delhi-110066.

Subject: Petition Under Section 62 and 79 (1) (a) of the Electricity Act, 2003 read with Chapter-V of the CERC (Conduct of Business) Regulations 1999.

Ref: Petition No.GT/132/2014

Sir,

With reference to your petition vide affidavit dated 27.06.2014, filed on 30.06.2014, it is noticed on scrutiny that Form No.14-A on the Appendix-I, Tariff Filing Forms (Thermal) has not been annexed. Hence, the same may be rectified and petition re-submitted on or before 15.07.2014 for consideration.

Yours faithfully

Sd/-
(Vipan Sharma)
Bench Officer